

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/83/CHE/2024
NAME OF THE PETITIONER(S) : Indian Bank
NAME OF THE RESPONDENTS : T Prabakar
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Pranava Charan for the Petitioner.

Ld. Counsel Shri. Sathish Kumar A S for the Respondent.

Ld. Counsel for the Petitioner submits that another Financial Creditor initiated the proceedings under Section 95 against the Respondent and that petition is pending in Court No. 2.

Ld. Counsel further submits that in that petition parties have settled and the matter is listed on 29.08.2024.

At joint request of the Counsels for the parties, list the petition for hearing on **03.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)